

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3664
ANSWERED ON:15.12.2011
MEETINGS OF VIGILANCE AND MONITORING COMMITTEES
Jindal Shri Naveen

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the meetings of Vigilance and Monitoring Committees are being held at the district levels regularly at the prescribed intervals;
- (b) if not, the reasons therefor;
- (c) whether the Government has received reports/complaints regarding any gross violations in implementation of various Centrally sponsored schemes;
- (d) if so, the details thereof; and
- (e) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): No, Sir.

(b): The reasons vary from district to district and include delays on the part of Chairman in indicating the date for the meeting, postponement due to inability of the Chairman to attend the meeting, elections, indifference of Member Secretary, etc.

(c)&(d): No gross violation of guidelines have been reported to the Ministry of Rural Development by any Vigilance and Monitoring Committee. However, complaints are received in this Ministry from other sources.

(e): The Centrally Sponsored Schemes are implemented by the State Governments and UT administrations. On receipt of reports/complaints regarding gross violations in implementation of various Centrally Sponsored Schemes, preliminary enquiry is done by deputing National Level Monitors and the Report is referred to the concerned State/UT authorities for taking appropriate action.